

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**6<sup>TH</sup> FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU**

**DAILY CAUSE LIST DATED 19.04.2022 (TUESDAY)**

**CHENNAI BENCH (VIRTUAL MODE)**

**02:00 PM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

## **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp App (AT)(CH) No. 18/2022 IA No.208/2022	RBG Trading Corporation P Ltd. & 2 Ors V Sulochana Gupta & 2 Ors <b>WITH</b>	Arun C. Mohan	Sukumar Nainam Oommen Caveator for R1 & R2
2.	Comp App (AT)(CH) No. 19/2022	RBG Enterprises P Ltd. & 2 Ors V Sulochana Gupta & 2 Ors <b>WITH</b>	Arun C. Mohan	Sukumar Nainam Oommen Caveator for R1 & R2
3.	Comp App (AT)(CH) No. 20/2022	RBG Retail P Ltd. & 2 Ors V Sulochana Gupta & 2 Ors <b>WITH</b>	Arun C. Mohan	Sukumar Nainam Oommen Caveator for R1 & R2
4.	Comp App (AT)(CH) No. 24/2022 & IA No. 242/2022	Vishnukant Gupta V RBG Financial Services P Ltd & 6 Ors	Arun C. Mohan	

## **For Admission (After notice)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
5.	Comp. App (AT)(CH)No. 55/2021 & IA No. 630 & 631/2021	Nalini Hari V Mysore Stoneware Pipes & potteries Ltd	Sriram Venkatavaradan	
6.	Comp App (AT) (CH)(Ins) No. 90/2022 & IA No. 204,205 & 206 /22	Sutanu Sinha V Life Insurance Corporation of India	P.Giridharan Preethi S.Arasu	
7.	TA No.227/2021 in Comp App (AT) No.326 of 2020	Tricolite Electrical Industries Ltd. V Wipro Ltd.	Shiv Kumar Suri Shikhil Suri Ms.Nikita Tapur and Ms.Shilpa Saini	
8.	TA No. 26/2021 (Comp App (AT)(INS)No. 1024/2020) & IA No. 103/2021	Aavanor Systems Private Limited V Pers Enterprises Private Limited	Mohit D Ram Karthick Seshadri	Ravi Ragunath Ms. Aakashi Lodha Ragav Rajeev Menon

9.	Comp App (AT)(CH)(Ins) No. 327/2021 & IA No. 667 & 668/2021	S.N. Plumbing Pvt Ltd V AIGL Properties Ltd	Anirudh Purusothaman	
10.	Comp App (AT)(CH)(Ins) No. 350/2021 & IA No. 727/2021	Shibu Job Cheeran & 2 Ors V Ashok Velamur Seshadri Liquidator of Archana Motors P Ltd	Manjula Devi	
11.	Comp App (AT)(CH)(Ins) No. 333/2021	Sree Ganesh Constructions V IVRCL Ltd Represented by Suntanu Sinha Liquidator	Y. Suryanarayana	
12.	Comp App (AT)(CH)(Ins) No. 105/2022 & IA No. 240/2022	A. Shankar V Bank of India & Anr	Harishankar Mani Jerin Asher Sojan	
13.	Comp App (AT)(CH)(Ins) No. 260/2021 & (IA No. 556 & 557/2021) and (IA No. 21 & 22/2022	Uniply Industries Ltd V Kishan Chand Suresh Kumar	Akhil Bhansali M. Meera	Pradeep Kumar Mayank Agarwal

**For Hearing**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
14.	Comp App (AT)(CH)(Ins) No. 51/2021	Guruprasad V Hishobkar V Shree Aashraya Souhard Credit Society Limited & Another	S. Manjula Devi	Vivekanand – R1 Chandra Mouli Prabhakar R. Prithviraj Pandian-R2 Haribabu Thotu IRP
15.	TA No. 30/2021 (Comp App (AT) (Ins) No 442/2020)	Vipraz Adz V Sundaresan Nagarajan RP for P Dot G Constructions P Ltd & Anr <b>WITH</b>	Madhusmita Bora	Anannya R2 Ragini Gupta Ravi Rajagopalan R1
16.	TA No. 31/2021 (Comp App (AT) (Ins) No 443/2020)	B. Akhildandeswari V Sundaresan Nagarajan RP for P Dot G Constructions P Ltd & Anr <b>WITH</b>	Madhusmita Bora	Anannya R2 Ragini Gupta Ravi Rajagopalan R1
17.	TA No. 32/2021 (Comp App (AT) (Ins) No 444/2020)	S. Rani V Sundaresan Nagarajan RP for P Dot G Constructions P Ltd & Anr <b>WITH</b>	Madhusmita Bora	Anannya R2 Ragini Gupta Ravi Rajagopalan R1
18.	TA No. 33/2021 (Comp App (AT) (Ins) No 445/2020)	Krishnamoorthy R & Anr V Sundaresan Nagarajan RP for P Dot G Constructions P Ltd & 6 Ors <b>WITH</b>	Madhusmita Bora	Anannya R2 Ragini Gupta Ravi Rajagopalan R1

<b>19.</b>	TA No. 34/2021 (Comp App (AT) (Ins) No 454/2020)	Sai Trading and Interiors V Sundaresan Nagarajan RP for P Dot G Constructions P Ltd & Anr <b>WITH</b>	Madhusmita Bora	Anannya R2 Ragini Gupta Ravi Rajagopalan R1
<b>20.</b>	TA No. 35/2021 (Comp App (AT) (Ins) No 455/2020)	Themes Adz V Sundaresan Nagarajan RP for P Dot G Constructions P Ltd & Anr <b>WITH</b>	Madhusmita Bora	Anannya R2 Ragini Gupta Ravi Rajagopalan R1
<b>21.</b>	TA No. 36/2021 (Comp App (AT) (Ins) No 457/2020)	G. Balaji V Sundaresan Nagarajan RP for P Dot G Constructions P Ltd & 8Ors <b>WITH</b>	Madhusmita Bora	Anannya R2 Ragini Gupta Ravi Rajagopalan R1
<b>22.</b>	TA No. 37/2021 (Comp App (AT) (Ins) No 470/2020)	Sai Enterprises V Sundaresan Nagarajan RP for P Dot G Constructions P Ltd & Anr <b>WITH</b>	Madhusmita Bora	Anannya R2 Ragini Gupta Ravi Rajagopalan R1
<b>23.</b>	TA No. 50/2021 (Comp App (AT) (Ins) No 215/2020)	Innova Home Buyers Neyveli Association V P Dot G Construction P Ltd & 3 Ors	Shabnam Banu Sushil Sarayu	Ayush Gupta Praveen R – R1 Anannya – R2 Kinshuk Chaterjee R3 Sumit Roy R4

**03:30 PM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Alok Srivastava, Member (Technical)**

**For Admission (After Notice)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	TA No.186 / 2021 in Comp appl. (AT) No.261/2019	Gautam R.Padival& 2 Ors. V Karnataka Treaters Ltd & 55 Ors	Adiya Varma Utkarsh Joshi	Gautham Shivshankar R3, R5 and R9 Amit Pai R7, R28 Shantanu Singh R1 & R8

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**By the order of Hon'ble Member (J)**

**(Chennai Bench)**

**For Assistance,**

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